

R-234-B
1466

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

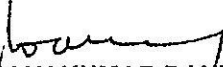
ORDER

In pursuance of Hon'ble High Court of Delhi, New Delhi Order No.17/D-3/Gaz.-IA/DHC/2026 dated 04.05.2026 and in partial modification to this office earlier Order No.302/10948-11050/Committee/Gaz./PDJ West/2026 dated 12.02.2026, I hereby depute following Judicial Officers in West District to look after the work of the Branches as mentioned against their respective names as 'Officer Incharge' and 'Link Officer Incharge', with immediate effect :-

<i>S.N o.</i>	<i>Name of the Judicial Officer</i>	<i>Officer Incharge</i>
1	Sh. Harish Kumar District Judge (Commercial Court)-04	Judicial Branch, West District
	Vijay Shankar Additional Sessions Judge-04 (Link)	
2	Sh. Prashant Kumar District Judge (Commercial Court)-06	Controlling Officer, Accounts (Under rule 13 (3) of Delegation of Financial Powers Rules 1978)
	Sh. Vinod Kumar Meena District Judge-10 (Link)	
3	Sh. Ashutosh Kumar District Judge, (Commercial Court)-01	Leave sanctioning authority including Earned leave & Medical leave of DHJS & DJS (West)
	Sh. Vineet Kumar Additional Sessions Judge-02 (Link)	
4	Sh. Vishal Pahuja ASJ (SC-RC)-01	Leave sanctioning authority of ministerial staff of West District
	Sh. Ankit Mehta ASJ (SC-POCSO)-02 (Link)	
5	Ms. Preeti Agrawal Gupta, District Judge (Commercial Court)-02	Administration Branch, West District
	Sh. Satvir Singh Lamba Spl. Judge, NDPS Act (Link)	
6	Sh. Raghubir Singh District Judge (Commercial Court)-03	First Appellate Authority (RTI), West District, THC [In pursuance of the provision of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005)]
	Sh. Lovleen Judge, Family Court-02 (Link)	
7	Sh. Harish Kumar District Judge (Commercial Court)-04	General Branch, West District
	Sh. Arvind Bansal District Judge-05 (Link)	
8	Sh. Vineet Kumar Additional Sessions Judge-02	Vigilance Branch, West District
	Sh. Vinod Kumar Meena	

S.N o.	Name of the Judicial Officer	Officer Incharge
10	Sh. Prashant Kumar District Judge (Commercial Court)-06	Litigation Branch, West District [Judicial Officers are also nominated as Officer responsible to ensure that replies to notice u/s 80 C.P.C. or similar provision are sent within the period stipulated in a particular legislation as per direction of the Hon'ble Supreme Court in its judgment dated 02.08.2005 in Salem Advocate Bar Association Vs. Union of India.]
	Sh. Shiv Kumar, District Judge-02 (Link)	
11	Sh. Harish Kumar District Judge (Commercial Court)-04	Head of Office, Accounts
	Sh. Satvir Singh Lamba Spl. Judge, NDPS Act (Link)	
12	Ms. Susheel Bala Dagar District Judge-08	Nodal Officer-cum-Transparency Officer, West District, THC [In pursuance to guidelines issued by the Central Information Commission vide notification No.CIC/AT/D/10/000111 dated 15.11.2010 and 09.12.2010 U/s 19 (8)(a) of RTI Act, 2005 and in order to streamline the maintaining of public record, in exercise of powers under rule 19 of the Delhi District Court (RTI Rules, 2008)]
13	The Administrative Civil Judge (for administrative work only)	Care Taking Branch, West District
	SCJ-cum-RC (Link)	
14	The Administrative Civil Judge SCJ-cum-RC (Link) Next senior most Judicial Officer available.	To look after the work of Administrative Civil Judge, West District, in respect of assigning of 'Warrant of Attachment', 'Warrant of Possession' and other work to bailiffs.
15	The Chief Judicial Magistrate (Assisted by CJM Office (West) as per Order No.375/3676-7444/Admn./ Protocol/West/2023 dated 07.03.2023.	Protocol Branch

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.


 (DR. VIJAY KUMAR DAHIYA)
 PRINCIPAL DISTRICT & SESSIONS JUDGE
 WEST DISTRICT, THC, DELHI

No. 7.59/24172-24296 /Committee/Gaz./PDJ West/2026 Dated, Delhi the _____

Copy forwarded to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi
3. The Principal District & Sessions Judges, North, North-East, East, Shahdara, West, New Delhi, South-East, South-West & South District, Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi
5. The Public Information Officer, West District, Tis Hazari Courts, Delhi.
6. All the Branches of West District, Tis Hazari Courts, Delhi.
7. The PRO, Tis Hazari Courts, Delhi.
8. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.